

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3615
TO BE ANSWERED ON 27TH MARCH, 2018**

MANDATORY REGISTRATION OF IVF CLINICS AND ART CENTRES

3615. SHRI C.M. RAMESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that it is not mandatory for IVF clinics and ART centres to register themselves with ICMR;
- (b) if not, how the Ministry can stop mushrooming of such clinics and centres and ensure accountability; and
- (c) whether the Ministry will wait till ART Bill is passed or it is going to issue a simple notification which is sufficient to mandate IVF clinics and ART centres to register themselves with ICMR?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Yes.

(b) & (c): The proposed Assisted Reproductive Technology (Regulation) Bill, 2017 provides for registration of ART Clinics and ART Banks with the National Registry.

.....